

HIGH COURT OF SIKKIM

Record of proceedings

CRL.L.P. No.05 of 2025

GAGAN RAI

..... PETITIONER

VERSUS

CHANCHAL SHAH

..... RESPONDENT

Date: 27.10.2025

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. Aditya Makkhim, Advocate.
Ms. Wupi Miwu, Advocate.

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The learned counsel for the petitioner desires to withdraw the Criminal Leave Petition No. 05 of 2025 with liberty to file afresh. Liberty granted. Criminal Leave Petition No. 05 of 2025 stands disposed as withdrawn.

Judge